### NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

#### PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.177/252/HDB/2017
NAME OF THE COMPANY	Solan India Private Ltd
NAME OF THE PETITIONER(S)	Solan India Private Ltd & (04) Other Petitioners
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad & Another Respondent
UNDER SECTION	252

### Counsel for Petitioner(s):

nation E-mail & Telephone No.	Signature
Pustyan Kiran Damai	57 0 10
Pedil Com, 9860022050	18-XIL
	Deali Pushyam Kii an@gmaii Com, 9848037557

## Counsel for Respondent(s):

	Signature
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Heard Shri S. Ravi, Learned Senior Counsel along with Shri CH. Pushyam Learned Counsel for the Petitioner. Issue notice to RoC with a direction to submit his report within 2 weeks. Post the case on 27.11.2017.

Member (T)

Member (J)

Bm